GOVERNMENT OF INDIA MICRO, SMALL AND MEDIUM ENTERPRISES LOK SABHA

UNSTARRED QUESTION NO:1842 ANSWERED ON:11.08.2011 EXPORT PROMOTION COUNCIL STATUS TO KVIC Yadav Shri Om Prakash

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether in order to streamline and increase the export of Khadi and Village Industries (KVI) products, the Government has granted `Deemed` Export Promotion Council status to Khadi and Village Industries Commission (KVIC);
- (b) if so, the date on which this status was conferred upon;
- (c) the benefits likely to be accrued after granting this status; and
- (d) the employment opportunities likely to be created amongst the women and rural folks in the next two years on account of this confirment?

Answer

MINISTER OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI VIRBHADRA SINGH)

- (a) & (b) Government of India in the Ministry of Commerce and Industries has given Khadi and Village Industries Commission (KVIC) the status of deemed Export Promotion Council (EPC) vide notification dated 11 December 2006.
- (c) & (d) KVIC-EPC is expected to provide trade related information, professional advice, organize visits of delegations abroad to explore overseas market opportunities, participate in trade fairs, exhibitions and buyer seller meets in India and abroad, promote interaction between the exporting community and the Government and build a data base of exporters/importers. REGP/PMEGP units and KVI institutions which have been registered with the KVIC-EPC are benefited by exposure of their products in the overseas markets.